

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 19th day of **JULY, 2019**.

ORIGINAL APPLICATION NO. 330/1089/2017

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Brij Bahadur, a/a 38 year, son of late Hind Lal, Resident of-Village Chak Kripam, Post Naini, District, AllahabadApplicant.

VERSUS

1. Union of India through its Secretary (Defence) Secretariat, New Delhi.
2. Chief Engineer, Head Quarter Command Lucknow 02.
3. Garrison Engineer (West) New Cantt Allahabad.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Jitendra Prasad

ORDER

List revised.

2. None present for the applicant.
3. On the last date also i.e., 13.05.2019, nobody was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing this case.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..